

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION
Imphal, the 25th August, 2022

No. HCM/D-40/2022-Sect./ : It is hereby notified to all the members of the Bar that a Secretariat as provided under Rule 6 (2) of the High Court of Manipur (Designation of Senior Advocates) Rules, 2022 has been constituted.

Written proposals for designation of Advocates as Senior Advocates may be submitted to the Secretariat, addressed to the Registrar (Judicial), as per Form No. 1 of the Rules, supported by relevant documents, on or before 24-09-2022.


Sd/-

(YUMKHAM ROTHER)
REGISTRAR (JUDL.)/MEMBER,
SECRETARIAT: COMMITTEE FOR
DESIGNATION OF SENIOR ADVOCATES

Endt. No. HCM/D-40/2022-Sect./ 4995-107 Imphal, the 25th August, 2022

Copy to:-

1. The Advocate General, Manipur.
2. The President, High Court Bar Association of Manipur.
3. The President, All Manipur Bar Association.
4. The Chairman, Bar Council of Manipur.
5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
7. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
8. The P.S. to Registrar General, High Court of Manipur.
9. The P.S. to Registrar (Vigilance), High Court of Manipur.
10. The P.S. to Joint Registrar (Judl.), High Court of Manipur.
11. Shri Oinam Roshan Singh, Court Manager.
- ✓ 12. The System Analyst, High Court of Manipur. He is requested to upload this Notification in the official website of this Registry.
13. Concerned file.


(YUMKHAM ROTHER)
REGISTRAR (JUDL.)/MEMBER,
SECRETARIAT: COMMITTEE FOR
DESIGNATION OF SENIOR ADVOCATES